## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# **RAJYA SABHA UNSTARRED QUESTION NO. 752** TO BE ANSWERED ON 26/07/2023

### INDIRA GANDHI NATIONAL DISABILITY PENSION SCHEME

#### 752 SHRI KAILASH SONI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the disability percentage for the eligibility of the Indira Gandhi National Disability Pension Scheme is being reduced from 80 per cent to 40 per cent; and
- (b) if so, by when and if not, the reasons therefor?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) While considering the continuation of the National Social Assistance Programme (NSAP) for the 15<sup>th</sup> Finance Commission cycle (2021-26), the revision in the rate of assistance and eligibility criteria under NSAP schemes including the reduction of benchmark disability percentage from 80 per cent to 40 per cent under Indira Gandhi National Disability Pension Scheme (IGNDPS) component, were considered by the Government. However, the continuation of NSAP scheme has been approved in its present form. Therefore, no proposal in regard to reduction of disability percentage from 80 per cent to 40 per cent to 40 per cent to 40 per cent to 40 per cent to 50 per cent to 40 per cent to 40 per cent to 40 per cent for the eligibility of the Indira Gandhi National Disability Pension Scheme is under consideration at present.

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